

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1391  
ANSWERED ON:27.11.2009  
RECOVERY OF EXCISE DUTY  
Bali Ram Dr.

**Will the Minister of FINANCE be pleased to state:**

- (a) Whether a large number of cases of excise duty evasion on drugs have come up in various states including J & K, Himachal Pradesh, and Uttarakhand;
- (b) If so, details thereof;
- (c) the names of the companies, the product and the amount of excise duty to be recovered there from; and
- (d) the amount of excise duty recovered from the said companies so far?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRJI S.S.PALANIMANICKAM)

- (a) Yes Sir. Some cases of excise duty evasion on drugs have been detected.
- (b) The details for the last three financial years are as follows;

(Rs. In crore)

Year    Total Nos. Of cases    Duty involved

2006-07    187    58.72

2007-08    116    30.89

2008-09    48    60.72

- (c) & (d) The names of the companies where the duty evasion is more than Rs.1 crore and the products and the excise duty to be recovered from them, and amount recovered, if any is given in the Annexure-A.